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**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

**BEFORE
HON'BLE SHRI JUSTICE GAJENDRA SINGH**

ON THE 26th OF APRIL, 2024

SECOND APPEAL No. 1881 of 2018

BETWEEN:-

1. **MOHD. SHAHID S/O MOHD. IBRAHIM 74,
BHARAWA KUI, KALAIGAR ROAD RATLAM
(MADHYA PRADESH)**
2. **DEAD ABDUL WAHID ABDUL WAHID S/O MOHD.
IBRAHIM THROUGH LRS. MOHD. JAVED S/O
ABDUL WAHIN, AGED ABOUT 25 YEARS, 74,
BHARAWA KUI, KALAIGAR ROAD RATLAM
(MADHYA PRADESH)**
3. **DEAD ABDUL WAHID ABDUL WAHID S/O MOHD.
IBRAHIM THROUGH LRS. MOHD JOYED S/O
ABDUL WAHID, AGED ABOUT 23 YEARS, 74,
BHARAWA KUI, KALAIGAR ROAD RATLAM
(MADHYA PRADESH)**
4. **DEAD ABDUL WAHID ABDUL WAHID S/O MOHD.
IBRAHIM THROUGH LRS. SMT. SHAMSHAD W/O
ABDUL WAHID, AGED ABOUT 45 YEARS, 74,
BHARAWA KUI, KALAIGAR ROAD RATLAM
(MADHYA PRADESH)**
5. **DEAD ABDUL WAHID ABDUL WAHID S/O MOHD.
IBRAHIM THROUGH LRS. MOHD AHAD MIONOR
THROUGH MOTHER SMT. SHAMSHAD W/O
ABDUL WAHID S/O ABDUL WAHID 74, BHARAWA
KUI, KALAIGAR ROAD RATLAM (MADHYA
PRADESH)**

.....APPELLANTS

(NONE FOR THE APPELLANTS)

AND

**MOHD. ANIS S/O MOHD. IBRAHIM, AGED ABOUT 46
YEARS, HOUSE NO.101, GALI NO.3, ASHOKA NAGAR
(MADHYA PRADESH)**

(NONE FOR THE RESPONDENT)

This appeal coming on for orders this day, the court passed the following:

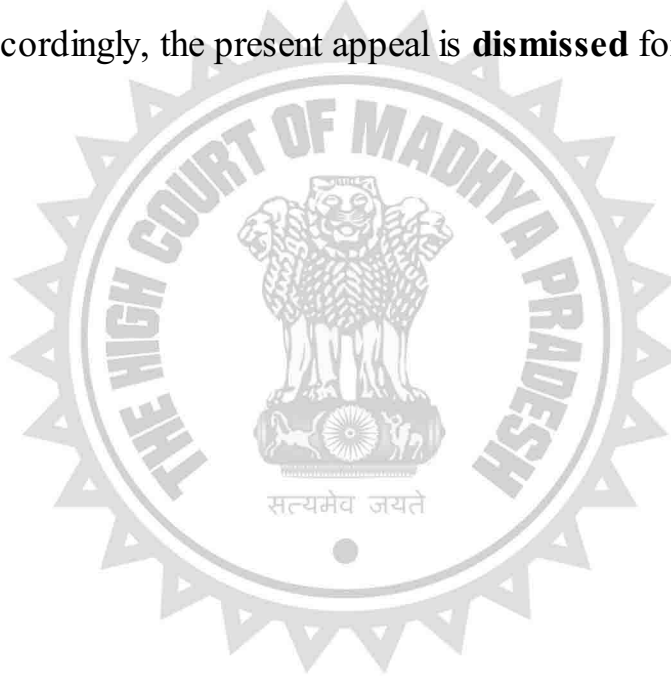
ORDER

No one appeared on behalf of the appellant even in the second round. On the previous dates ie. on 19.04.2024 also, no one appeared on behalf of the appellant.

It appears that the appellant has lost interest in prosecuting the present appeal.

Accordingly, the present appeal is **dismissed** for want of prosecution.

akanksha



**(GAJENDRA SINGH)
JUDGE**